

NOTES OF THE REGISTRY

Order dated 5.2.2004

Applicant is absent on call. Mr. A.K. Bose, Lt. SSCG who has already filed counter without service files appearance memo to-day for all the respondents and prays for 01 week time to serve for copy of counter. Heard.

Time is granted till 11.2.2004 for service of copy of counter.

Done ~
5/2/04
REGISTRAR

copy of counter
not served.

Mr. A.K. Bose, SSS
has appeared for P-1
to 4.

1/2 *Regd*

Dt. 11.2.04

The learned counsel for Respondents pray for time to serve the copy of counter on applicant's counsel.

Time granted till 19.2.04 for service of copy of counter.

Done ~
11/2/04
REGISTRAR

copy of counter
not served.

1/2 *Regd.*

ORDERS OF THE TRIBUNAL

4. ORDER DATED 10.3.2004.

None appears for the Applicant; nor the Applicant is present in person when called. No request for adjournment has also been made on behalf of the applicant. On earlier occasion also when the matter was listed for hearing on 25.3.04 none appeared on behalf of the Applicant. However, Mr. A. K. Bose, learned Senior Standing Counsel is present and with his aid and assistance I have perused the materials placed on record. This Original Application has been filed by the Applicant alleging nonpayment of the amount payable to him on account of Central Government Employees Group Insurance Scheme. The Respondents by filing counter have stated that the allegations made by the Applicant is without any basis as he was paid the amount of Rs. 8454/- as survival benefit from out of the Central Government GIC and the same amount was received by the applicant on 16.7.03. In support of their submission, they have also submitted a Photocopy of the stamp receipt given by the applicant which is placed at Annexure-R/1. In view of the above, nothing survives further in this OA to be adjudicated. Accordingly, this OA is disposed of for being infructuous. No costs.

John
Vice-Chairman